

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO 31(ND)/2016
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

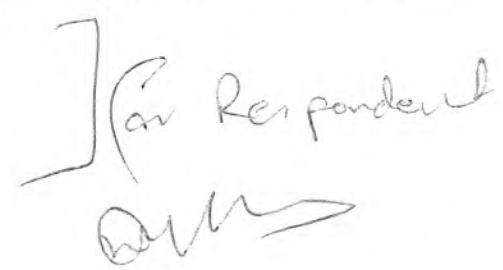
Ms. Deepa Krishan
Hon'ble Member (T)

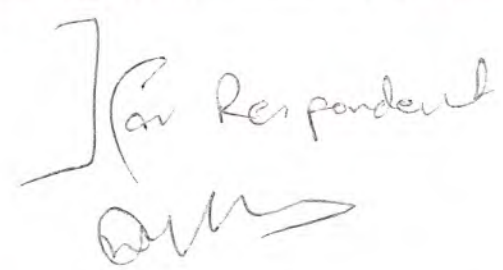
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

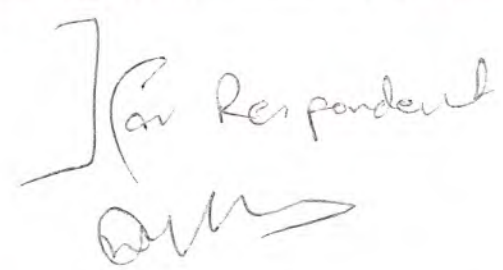
NAME OF THE COMPANY: Anil Goyal & Ors.
Vs
M/s.Kalyan Polypacks Ltd. & ors.

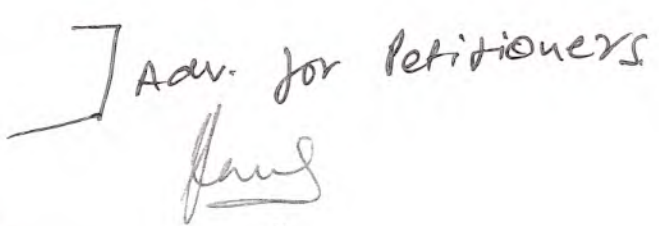
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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①	MR. DINESH AGRAWAL	SR. ADV.	} For Respondent	
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②	MR. JUSHYANT K. MAHANT		} For Respondent	
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③	MR. NEERAJ SHARMA		} For Respondent	
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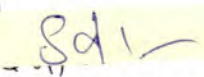
①	MS. SRISHTY KAUL		} Adv. for Petitioners	
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ORDER

Learned Counsel for the parties are present. Ms. Srishty Kaul, appearing on behalf of the petitioner has stated that petitioner is indisposed today and seeks time for hearing. The opposite party has no serious objection to this.

In the circumstances, the matter is adjourned to 26.5.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)